

| 1     | 2          | 3       | 4       | 5      |
|-------|------------|---------|---------|--------|
| 8     | Chandigarh | 84608   | 31700   | 8290   |
| 9     | Cochin     | 80686   | 80009   | 2529   |
| 10    | Delhi      | 121389  | 106607  | 18652  |
| 11    | Goa        | 15329   | 14220   | 2595   |
| 12    | Guwahati   | 7486    | 6739    | 2957   |
| 13    | Hyderabad  | 149422  | 142770  | 18916  |
| 14    | Jaipur     | 52942   | 51893   | 8586   |
| 15    | Jalandhar  | 69384   | 100743  | 14564  |
| 16    | Kozhikode  | 133067  | 135892  | 22012  |
| 17    | Lucknow    | 91266   | 99127   | 14613  |
| 18    | Madras     | 117333  | 112745  | 13533  |
| 19    | Nagpur     | 9514    | 9037    | 1170   |
| 20    | Patna      | 41156   | 38498   | 6230   |
| 21    | Trichy     | 164577  | 139332  | 26934  |
| 22    | Trivandrum | 90432   | 83461   | 11860  |
| 23    | Jammu      | 11457   | 8713    | 16819  |
| Total |            | 1781368 | 1682958 | 263907 |

#### Kayam Kulam Thermal Power Plant

1287. SHRI THAYIL JOHN ANJALOSE :

SHRI A. INDRAKARAN REDDY :

Will the Minister of POWER be pleased to state:

(a) the latest position in regard to the construction work of Kayamkulam Thermal Power Project;

(b) the amount sanctioned for this project by NTPC for 1995-96 and 1996-97;

(c) whether any foreign country/agency is involved in funding of the project;

(d) if so, the details thereof; and

(e) if not, the source for its funding?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL): (a) Kayamkulam Combined Cycle Power Project (400MW), being implemented by National Thermal Power Corporation (NTPC), was accorded Government approval in August, 1995. Various activities connected with the project are progressing satisfactorily. Bids for main plant equipment are presently under evaluation.

(b) The capital outlay approved for the project for Revised Estimate 1995-96 and Budget Estimate 1996-97 is Rs. 6.63 crores and Rs. 170.57 crores respectively.

(c) to (e) . As per Government approval accorded in August, 1995, the funding for the project is through internal resources of the company, market borrowings and external commercial borrowings. However, in order to utilise funds available under US\$ 400 million time-slice loan from the World Bank, efforts are being made by NTPC for approval of World Bank/Government to the same.

[Translation]

#### Production Rate

1288. SHRI NITISH KUMAR :

SHRI SUSHIL CHANDRA VARMA :

Will the Minister of AGRICULTURE be pleased to state:

(a) the percentage of increase in agricultural production during 1994-95 as compared to the previous year and the estimated increase during 1995-96;

(b) whether the annual rate of production during the period from 1985-86 to 1989-90 was more than that of the period from 1990-91 to 1994-95;

(c) if so, the details thereof;

(d) whether the Government had fixed any targets for the annual rate of increase in production during the period from 1990-91 to 1994-95;

(e) if so, the details thereof; and

(f) the reasons for not achieving them?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI AYUB KHAN): (a) The percentage increase in the value of agricultural production during 1994-95 was estimated as about 4.8% over the previous year. Similar estimates of increase in agricultural production for 1995-96 are not yet available. However, as per available information, agricultural production during 1995-96 may show an increase of about 2% over the previous year.

(b) and (c) . Yes, Sir. The average annual rate of growth of value of agricultural production during the period 1985-86 to 1989-90 was estimated as 3.1% as against 2.92% during the period 1990-91 to 1994-95.

(d) and (e) . The target for annual rate of increase in the value of agricultural production during the Eighth Five Year Plan i.e., 1992-93 to 1996-97 was fixed as 4.1% per annum.

(f) The shortfall in achieving the targetted rate of growth in agricultural production may be attributed to somewhat adverse rainfall and weather situation in certain regions/States of the country in various years.

[English]

#### Tobacco Development Council

1289. SHRI S.M. LALJAN BASHA : Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Tobacco Development Council has been reconstituted recently ;

(b) if so, the names of its members ; and

(c) the tenure of the present Tobacco Development Council?

THE MINISTER OF STATE IN THE MINISTRY OF  
AGRICULTURE (SHRI AYUB KHAN): (a) Yes, Sir.

(b) A Statement is enclosed.

(c) The tenure of the present Council is three years from 14th Dec., 1995 unless it is curtailed or extended by a specific order of the Government of India.

### STATEMENT

|      |   | <b>Names/Designation of Members</b> |  |
|------|---|-------------------------------------|--|
| I.   | CHAIRMAN                                | 1.                                  | Shri K. Brahmananda Rao Naidu (BRK Naidu), Manikya Bhavan, Near Govt. General Hospital, Main Road, Amalapuram - 533201, EGDT, Andhra Pradesh - 21561 Ph. No. |
|      |   | 2.                                  | B-2/5, Vasant Vihar, New Delhi - 57. 6871705   |
| II.  | VICE CHAIRMAN                           |                                     | Agriculture Commissioner, Ministry of Agriculture, Deptt. of Agriculture & Cooperation Krishi Bhavan, New Delhi.   |
| III. | MEMBERS                                 |                                     |  |
|      | A. MEMBERS OF PARLIAMENT                | 1.                                  | Shri V.V. Nawale, Member of Parliament (Lok Sabha)<br>(a) 353, Sanwar Peth, Poona (Maharashtra)<br>(b) 72, South Avenue, New Delhi - 110011.                 |
|      |   | 2.                                  | Shri S. Gangadhara, Member of Parliament (Lok Sabha)   |
|      |   | 3.                                  | Shri G. Prathapa Reddy, Member of Parliament (Rajya Sabha)   |
|      | B. REPRESENTATIVES OF STATE GOVERNMENTS |                                     |  |
|      | 1. Andhra Pradesh                       |                                     | Secretary, Food & Agriculture Deptt. Government of Andhra Pradesh, Hyderabad   |
|      | 2. Bihar                                |                                     | Director of Agriculture, Government of Bihar, Patna.   |
|      | 3. Gujarat                              |                                     | Director of Agriculture, Government of Gujarat Ahmedabad.  |
|      | 4. Madhya Pradesh                       |                                     | Director of Agriculture, Government of Madhya Pradesh, Bhopal.   |
|      | C. REPRESENTATIVE OF CENTRAL GOVERNMENT |                                     |  |
|      |   | 1.                                  | Dr. M.K., Mathur, Joint Advisor (Agriculture), Planning Commission, New Delhi.   |
|      |   | 2.                                  | Director, E.P. (Agriculture), Ministry of Commerce, Udyog Bhavan,  |
|      |   | 3.                                  | Director, Central Tobacco Research Institute, Rajahmundry, Andhra Pradesh  |
|      |   | 4.                                  | Jt. Commissioner dealing with in the Deptt. of Agriculture & Cooperation.  |
|      |   | 5.                                  | Chairman, National Cooperative Tobacco Growers' Federation Ltd.  |
|      | D. REPRESENTATIVE OF GROWERS            |                                     |  |
|      | 1. Andhra Pradesh                       | (i)                                 | Shri Ravipati Mahanandaiah, Parkasham District, Andhra Pradesh.  |
|      |   | (ii)                                | Shri Venkatappa Reddy, S/o Verrareddy Kothareddia, PO via Cheorelu, Tunlu Taluk, Guntur Andhra Pradesh.  |
|      | 2. Bihar                                |                                     | Shri Jagadanand Singh, Samistipur. Bihar.  |
|      | 3. Gujarat                              |                                     | Shri Narendrasinh A. Jala, Chairman, Gujarat Cooperative Tobacco Growers Federation Ltd. Anand.  |
|      | 4. Tamil Nadu                           |                                     | Shri P. V. Rajendran, Karuppambulam, (Villages) near Vedaranyan, Thanjavur District, Tamil Nadu.   |
|      | E. REPRESENTATIVE OF TRADE              |                                     |  |
|      |   |                                     | Shri Maddi Venkateswara Rao, Managing Director, Maddi Ventaka Ratnam & Co. (P) Ltd., Chilakalueipat Taluk, Guntur District., Andhra Pradesh.                 |
|      | F. REPRESENTATIVE OF INDUSTRY           |                                     |  |
|      |   |                                     | Member, Research and Development ITC Ltd. JITD Division, P.B. No. 317., Guntur - 522004 (A.P.)   |
|      | G. REPRESENTATIVE OF WORKERS            |                                     |  |
|      | (i) Engaged in farm                     |                                     | Shri R.K. Solanpurkar, Tobacco, Grower, P.O. Box-32, Nipani, Kamataka - 591237.  |

(ii) Engaged in Factories

Shri B. Ramesh Managing Partner, Bharath Tobacco Trading Co. P.B. Road, P.B. No. 46, Nipani - 591237 Karnataka.

H. SUCH ADDITIONAL PERSONS AS MAY, FROM  
TIME TO TIME, BE NOMINATED BY GOVERNMENT OF INDIA

1. Shri Damodar Prasad Sharma, Shri Kalayan Arogya Sadan, Bajaj Gram, Sanwali (Rajasthan).
2. Shri Onkar Singh Tak, Advocate, Mayapura, Mandore, Jodhpur (Rajasthan)
3. Shri S. Raja Ram, 37, Sriramnagar North St., Alwarpet, Madras - 600 018
4. Shri N.P. Singh, Bungalow Garh, Darbhanga - 846004 (Bihar).
5. Shri Annarao B. Patil Ex-MLA, At Fost Korehallik, Tal. Aland, Distt. Gulbarga Karnataka.
6. Shri George Varghese, Special Correspondent, United News of India (UNI), 30, Samachar Apartments, Mayur Vihar-I, New Delhi -91.
7. Shri D.P. Giri Babu, Tobacco Farmer, Mangamor Road, Sunder Nagar, Ongole, Andhra Pradesh.
8. Shri P. Ganesh Kumar Raja, Advocate (Legal Cell Convenor). D.C.P. Colony, Dharmapuri Distt. Tamil Nadu - 636701.
9. Shri Sanjay Jain, I-5 Fine Home Apartments Mayur Vihar-I New Delhi - 110 091.
10. Shri A.M. Ansari, 93/71, Rajbi Road, Kanpur - 208001

IV. Member Secretary

Director, Directorate of Tobacco Development, 27, Eldams Road, Toynampet, Madras - 600 018.

V. Special Invitees

As decided by the Council having regard to the expertise or experience of the Special invitee necessary for helping the Council in its deliberations.

#### **Ratification of Treaty Signed on Terrorism**

1290. SHRI MOHAN RAWALE : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the names of countries with which India has signed treaty/agreement to combat terrorism and the number of treaties ratified so far;

(b) the names of countries with which India has signed treaty in this regard but the same has not, so far, been ratified; and

(c) the time by which these treaties are likely to be ratified?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) India has signed extradition treaties, mutual legal assistance agreements and other specific agreements to combat terrorism and organised crime etc., Extradition treaties exist with Canada, UK, Netherlands, Belgium, Nepal, Bhutan and USA. Mutual legal assistance treaties have been signed with UK, Canada, Turkey and Switzerland. The agreements with Russian Federation, Bulgaria, Egypt, Romania are aimed at combating international terrorism, organised crime international illegal economic activities and illicit trafficking in narcotic drugs and psychotropic substances.

The treaties with Canda, UK, Netherlands, Belgium

Nepal, Bhutan, USA, Turkey, Switzerland and Russian Federation are currently in force.

(b) and (c) : Treaties with Bulgaria, Romania and Egypt will enter into force on the date of exchange of notification by India and the respective country, conforming their domestic legal procedures. The Notifications are being issued shortly.

[Translation]

#### **Drinking Water Scarcity in Villages**

1291. SHRI MAHESH KANODIA :  
SHRI KUNJEE LAL :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the details of latest survey conducted about the problem villages and places having drinking water scarcity in the country, State-wise;

(b) the details of places fully covered/not covered in the States of Uttar Pradesh, Bihar, Rajasthan and Gujarat;

(c) the details of estimated funds required for the purpose;

(d) the State-wise details of funds allocated for these schemes for 1996-97;